

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1464 OF 2018 IN
APPEAL NO. 308 OF 2017**

Dated: 12th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Lanco Amarkantak Power Limited **Appellant(s)**
Versus
Haryana Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Ms. Catherine Ayallore for R-2

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Shubham Arya
Ms. Poorva Saigal for R-3

ORDER

List the application on **24-10-2018**.

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson